

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/ Jammu

Notification
Jammu, the 23rd February, 2017

SRO **71** .- In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint the below mentioned officers to be the Executive Magistrates of the first class, who shall exercise all the powers of an Executive Magistrate of the first class within their respective territorial jurisdiction of District Shopian:-

S.No	Name of the Officer S/Shri	Designation & Present Place of posting
1	Gh. Mohammad Wani	Naib Tehsildar, Zanipora
2	Ashiq Hussain	Naib Tehsildar, Wachi

By order of the Government of Jammu and Kashmir

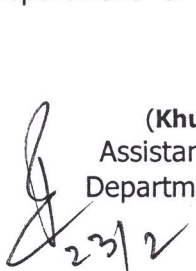
Sd/-
(Abdul Majid Bhat)
Secretary to Government,
Department of L, J&PA

NO:LD (P) 2008/Shopian

Dated: 23 -02- 2017

Copy to the:-

1. Commissioner/ Secretary to Government, Revenue Department.
2. Divisional Commissioner, Kashmir.
3. Deputy Commissioner, Shopian. This is with reference to his letter No. DMS/PA/17/1457-58 dated 16-02-2017
4. General Manager, Government Press, Jammu for publication in an extra Ordinary issue of the Government Gazette.
5. SRO Section, Department of Law, Justice and PA (W.7. S.C).


(Khursheed Ahmad Bhat)
Assistant Legal Remembrancer,
Department of Law, Justice & PA